

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

[English]

**Conference of Chairman of State Electricity Boards**

3620. SHRI SHRAVAN KUMAR PATEL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether a conference of Chairmen of State Electricity Boards took place in July, 1991;

(b) if so, the details of subjects discussed; and

(c) the decisions taken in the Conference and the steps contemplated to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No, Sir.

(b) and (c) Questions do not arise

**LPG Agencies in West Bengal**

3621. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the reason for delay in allotting LPG agencies at Durgachak, Haldia in West Bengal?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): The delay in commissioning of LPG Agency at Durgachak is due to non selection of the distributionship as the Oil Selection Board has been suspended.

**Rural Electrification**

3622. SHRI SHIV SHARAN VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the names of the States where full rural electrification has been made; and

(b) the name of the States which are likely to be electrified fully during the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) As on 31.3.1991, the States of Andhra Pradesh, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Maharashtra, Punjab and

Sikkim have achieved cent percent village of electrification with reference to 1981 Census while Nagaland and Tamil Nadu had achieved cent percent electrification with reference to 1971 Census.

(b) This would depend upon the allocation for rural electrification programme for various states in the 8th Plan, which has still not been finalised by the Planning Commission.

[Translation]

**Power Generation in Haryana**

3623. SHRI AVTAR SINGH BHADANA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the total power generation capacity of power plants in Haryana;

(b) whether there is any difference between availability and demand of power in the State; and

(c) if so, the steps taken or proposed to be taken to tide over the situation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The total installed generating capacity in Haryana at present is 863 MW.

(b) During the period April, 1991—July, 1991, the energy requirement in Haryana was 3271 million units, against which the availability was 3197 million units, which represents a shortfall of 74 million units (2.3%).

(c) In order to improve the availability of power in the State, the following projects are under execution by the Haryana State Electricity Board:

Name of the Project	Type	Capacity (MW)
(i) Dadupur	Hydro	4×2.5
(ii) Panipat Extension Stage IV, Unit-6	Thermal	1×210

Various other measures being taken to improve the availability of power include expediting commissioning of new generating capacity, improving the performance of existing power stations, reduction of T & D losses, implementation of demand management and energy con-

ervation measures and arranging transfer of energy from surplus to deficit areas.

[English]

### Coal Reserves in Arunachal Pradesh

3624. SHRI LAETA UMBREY: Will the Minister of COAL be pleased to state:

(a) whether coal reserves are found recently in Arunachal Pradesh;

(b) if so, the locations thereof with quantity and quality of coal reserves;

(c) whether any exploration work has been started there; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NAY-MAGOUDA): (a) and (b) The details of location, quantity and quality of coal reserves are given below:—

Coalfield	District	Quality	Reserves in million tonnes			
			Proved	Indicated	Inferred	Total
1. Namchik Nambuk	Changlong	Low ash, High Sulphur Coals with caking characteristics	31.23	11.04	41.96	84.23
2. Miao Bum	-do-	Not assessed	—	—	6.0	6.0
			31.23	11.04	47.96	90.23

(c) and (d) Mineral Exploration Corporation Limited had carried out exploration work and submitted a geological report in 1984. Based on this report, Central Mine Planning and Design Institute had prepared a Feasibility Report for development of an Open-cast mine at Namchik for annual production capacity of 0.25 million tonnes with a capital outlay of Rs. 31.18 crores. Subsequently, the Oil India Limited had opined that no coal mining operations should be started as this might interfere with the oil exploration activity being carried out in this area. The plans for further exploration of coal reserves in Arunachal Pradesh have been shelved for the time being in consultation with Planning Commission.

### Rail Travel Concession to Military Awardees

3625. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the freedom fighters are entitled to travel in first class alongwith spouse and an attendant free of fare with no restriction of mileage;

(b) if so, the details of the facilities extended to the freedom fighters in this regard;

(c) whether the Government propose to extend similar facilities without any restriction to the recipients of Gallantry awards like 'Param Vir Chakra' and 'Ashok Chakra'; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b) Freedom Fighters or their widows, who are receiving pension from Central Revenues, under the Swatantrata Sainik Samman Pension Scheme, are being issued 1st Class All India Complimentary Card Passes valid for self and a companion, who can be a spouse, and such passes are issued for a period of one year, renewable every year. They can travel either in 1st Class or AC Sleeper.

(c) No, Sir.

(d) Does not arise.

### Superfast Train on Delhi to Dehradun Route

3626. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that the existing train services from Delhi to Dehradun and Saharanpur are not only inadequate but also time